

National Company Law Tribunal

Allahabad Bench

CP NO. (IB)36/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 20.04.2017

NAME OF THE COMPANY: J K Jute Mills mazoor morcha Vs Juggilal ~~Kamlapat~~ Jute Mills

SECTION OF THE COMPANIES ACT: U/S 9 of I&B Code of 2016

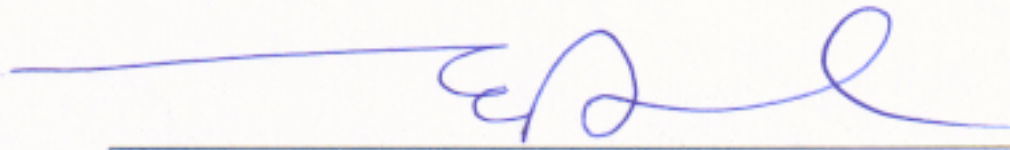
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	<u>Pankaj Singh</u>	<u>Advocate</u>	<u>J.K. Jute Mazdoor</u>	<u>Pankaj</u>
<u>2.</u>	<u>alongwith Sh. Raju</u>	<u>Prasad, General Secretary</u>	<u>Morcha Union</u>	
	<u>of JK Jute Mill Mazdoor</u>		<u>Operational</u>	
	<u>Morcha</u>		<u>Creditor.</u>	
<u>3</u>	<u>Ankit Kohli, Advocate</u>	<u>Adv</u>	<u>Corporate Cell</u>	<u>AK</u>
<u>4</u>	<u>Arvind Kumar</u>	<u>Adv</u>	<u>JK Jute Mill Sak</u>	<u>RS</u>
	<u>Deepak Kumar</u>	<u>Adv</u>		

Order dated 20.04.2017

CP(IB) No. 36/Ald/2017 : JK Jute Mills Mazoor Morcha vs Juggilal
Kamlapat Jute Mills

Parties are represented by their respective Counsels.
Matter is part heard.

List the matter on 21.04.2017 for objector's arguments.


H.P. CHATURVEDI, MEMBER-JUDICIAL

Dated: 20 April, 2017